

निक, दण्डात्मक और तकनीकी पहले से चला रही हैं।

कोटेगंगूर और हारनहाली स्टेशनों के बीच मालगाड़ी का पटरी से उतरना

3108. श्री विद्वनाथ पांडेय : क्या रेलवे मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या सच है कि 11 अक्टूबर, 1968 को अथवा इसके आसपास दक्षिणी रेलवे के तालगुप्पा-बिहार सैंक्शन पर कोटे गंगूर और हारनहाली के बीच एक माल गाड़ी के 11 डिब्बे पटरी से उतर गए थे ;

(ख) यदि हाँ, तो उक्त दुर्घटना के क्या कारण थे ;

(ग) इसके परिणामस्वरूप रेलवे की सम्पत्ति को हुई हानि का अनुमान क्या है ; और

(घ) इस बारे में सरकार की क्या प्रतिक्रिया है ?

रेलवे मन्त्री (श्री जे० मु० पुनाचा) :

(क) दुर्घटना 11-10-68 को हुई।

(ख) जांच समिति के निष्कर्ष के अनुसार, एक माल डिब्बे में खराबी आ जाने के कारण दुर्घटना हुई। अत्यधिक रफ्तार और अचानक ब्रेक लगाने के कारण भी दुर्घटना हुई।

(ग) रेल सम्पत्ति को लगभग 8,177 रुपये की क्षति पहुंचने का अनुमान है।

(घ) दोषी कर्मचारियों के विरुद्ध उपयुक्त कार्रवाई की जायेगी।

Coal Mining in West Bengal and Bihar

3109. SHRI MOHAMMAD ISMAIL :
SHRI BHAGABAN DAS :
SHRI GANESH GHOSH :

Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that a large number of private companies have given

leases for coal mining West Bengal and Bihar ;

(b) if so, whether it is also a fact that most of the companies have not started production ;

(c) names of the companies which have exploited the area and started production ; and

(d) further action taken by Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI RAM SEVAK) : (a) to (d). Approval of the Central Government has been given for the grant of mining lease for coal in West Bengal and Bihar in about 30 cases since 1961 onwards. From the information available, M/s. Central India Coalfields Ltd. (Now known as the Western Bengal Coalfields Ltd.), M/s. Khas Sijua Coal Company, Sri Sri Lakshmi Narayan Trust and some other private individuals are reported to have started production. In a few cases, the production has not yet started even after the approval to the grant of mining leases which are due to various factors, namely want of industrial licence, opening permission, etc. The Government is, however, having a close watch on the situation.

Automatic Trailer Brake System

3110. SHRI YAJNA DATT SHARMA :
SHRI P. VISWAMBHARAN :

Will the Minister of RAILWAYS be pleased to state :

(a) whether the attention has been drawn to the invention of an 'Automatic Trailer Brake System' by an Indian engineer (Shri A. R. Fernandez) ;

(b) if so, whether the inventor has claimed that the use of this mechanism can result in minimising casualties and irreparable loss to the bogies ; and

(c) if so, whether Government propose to make use of this invention in trains on the Indian Railways and if not, the reasons therefor ?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) and (b). Yes, Sir.